



website
THC

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following posting/transfer is hereby made in official exigency, with immediate effect.

Sl. No.	Name of the Official	From	To
1.	Ms. Seema Dey	PA posted in Office Pool, East District, Karkardooma Courts, Delhi	PA in the Court of Sh. Sachin, JMFC, East District, Karkardooma Courts, Delhi

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

Jain
24/07/24
(Shail Jain)

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 6129-40 /Admn.(East)/KKD/Delhi

Dated : 24/07/24

Copy forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The Officers concerned, East District, Karkardooma Courts, Delhi.
3. The DDO, East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Incharge, Admn. I, Tis Hazari Courts, Delhi.
5. P.S. to undersigned.
6. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
7. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
8. The Officials concerned.
9. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
10. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
11. The concerned file.

Jain
24/07/24
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.